

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3234
ANSWERED ON 20TH MARCH, 2025**

RAILWAY OVER BRIDGE IN MANGALPUR

3234. SHRI SUNIL KUMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is aware of the Railway Over Bridge (ROB) being constructed at Mangalpur in the Balmikinagar Parliamentary Constituency, if so, the details thereof;**
- (b) whether it is true that the construction of this ROB is progressing at a very slow pace and that its quality is not satisfactory, if so, the details thereof; and**
- (c) whether the Government will direct the concerned authorities to ensure the quality of construction and timely completion of the Mangalpur Railway Over Bridge, if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) The construction of Rail Over Bridge (ROB) at Mangalpur Railway Crossing on NH-727 in the Valmikinagar Parliamentary Constituency commenced in March 2022 and scheduled completion date was March 2024. However, progress of construction of this ROB is slow and current physical progress is 33.50%. Cure Period Notice in

accordance with the Contract Agreement has been issued to the Contractor to speed up the construction work.

Construction works on (NHs) are carried out as per quality standards specified in Specifications for Road and Bridge Works and Indian Roads Congress (IRC) standards/guidelines. It is the primary responsibility of the contractor/concessionaire to execute the works following such specifications and standards. To ensure that the works are executed as per prescribed specifications and standards by the contractor/concessionaire, consultants (Authority's Engineer/Independent Engineer) are appointed by the executing agencies. Officials of executing agencies also carry out quality checks of the works on random basis. In some specific works, executing agencies also engage third party quality auditors. Deficiencies, if any, observed during such examination/inspection are brought to the notice of the concessionaire/contractor for rectification/ reconstruction/ replacement.
